# GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

### LOK SABHA

# **UNSTARRED QUESTION NO.5548**

TO BE ANSWERED ON THE 7th April 2017/ Chaitra 17, 1939 (SAKA)

# **Recapitalisation of Banks**

#### 5548. SHRI ASADUDDIN OWAISI:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has sanctioned Rs. 22915 crore to 13 Public Sector Units (PSUs) including State Bank of India (SBI) and excluding Industrial Development Bank of India (IDBI);
- (b) if so, the details thereof and the reasons for sanctioning of the said funds to the banks;
- (c) whether this step has been taken under its recapitalization drive to enable banks lend more and if so, the details thereof;
- (d) the reasons for not allocating such funds to IDBI; and
- (e) the extent by which the banking sector is likely to be strengthened in the country after the said move?

### **ANSWER**

# The Minister of State in the Ministry of Finance (SHRI SANTOSH KUMAR GANGWAR)

(a) to (e): The Government infused a sum of Rs. 25000 crore in 19 PSBs during financial year 2015-16 and Rs. 24997.182 crore into 16 PSBs during the FY 2016-17. The capital is calculated/provided keeping in view overall macroeconomic scenario, credit estimation, basel requirement and Reserve Bank of India recommendations if any. The Bank-wise details of capital infused into 16 PSBs during FY 2016-17 by Government of India are as under:

Rs. In Crore.

S.No.	Name of the PSBs	Total allocation
1	Allahabad Bank	451
2	Andhra bank	1100
3	Bank of India	2838
4	Bank of Maharashtra	300
5	Canara Bank	745.182
6	Central Bank of India	1397
7	Corporation Bank.	508
8	Dena Bank	1046
9	Indian Overseas Bank	2651
10	Punjab National Bank	2112
11	Syndicate Bank	776
12	UCO Bank	1925
13	Union Bank of India	541
14	United Bank of India	1026
15	State Bank of India	5681
16	IDBI	1900
	Total	24997.182

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